GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 3168

(TO BE ANSWERED ON THE 18th December 2025)

REDUCTION OF CARBON EMISSION

3168. SHRI BALRAM NAIK PORIKA Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the specific steps taken to reduce carbon emissions from airports and airlines, including adoption of Sustainable Aviation Fuel (SAF), use of green energy, implementation of CORSIA and upgrades to aircraft technology;
- (b) the details of SAF blending targets, the number of airports achieving carbon neutrality and compliance plans for CORSIA;
- (c) the timelines fixed for achieving net-zero emissions in the aviation sector aligned with India's climate goals; and
- (d) the mechanisms in place to monitor progress and address any gaps such as carbon footprint mapping and airport carbon accreditation?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): International Civil Aviation Organization (ICAO) has adopted a market based measure Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of ICAO, is under obligation to comply with the mandatory phase of CORSIA from the year 2027. Under the CORSIA scheme, airlines are required to offset their emissions, above a set baseline of 2019. The CORSIA scheme is applicable for international flights only.

The Government has approved indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 for Sustainable Aviation Fuel (SAF) in Traditional Aviation Fuel, initially for international flights. The 41st ICAO Assembly adopted a long-term global aspirational goal (LTAG) for international aviation of net-zero carbon emissions by 2050 in support of the UNFCCC Paris Agreement's temperature goal. India has committed to be net zero by 2070.

All the operational airports with scheduled operations and developers of the upcoming Greenfield Airports have been advised to work towards achieving Carbon Neutrality & Net Zero which inter-alia includes use of green energy. Ministry of Civil Aviation (MoCA) has organised knowledge sharing sessions to standardise Carbon Accounting and Reporting framework of Indian Airports as well as to create awareness on Climate Change mitigation.

At present, 4 airports in the country have become Carbon neutral, namely, Delhi, Mumbai, Bangalore and Hyderabad, having attained the Carbon Accreditation Level 5 of Airports Council International (ACI).

DGCA has issued detailed guidance under CAR Section 10, Series C, Part I (CORSIA), covering monitoring, reporting, verification and carbon offsetting requirements for airlines.
